

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1736
ANSWERED ON:19.11.2010
SCHEME FOR WELFARE OF TRIBALS
De Dr. Ratna;Sainuji Shri Kowase Marotrao

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether any special scheme has been undertaken or being implemented for the welfare and development of the tribal population in the country; and

(b) if so, the details thereof and alongwith details of the funds allocated for the said project during the last three years, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) The Schemes of Ministry of Tribal Affairs aim at the socio-economic development and welfare of the Scheduled Tribe population. These schemes are implemented in all the States/ UTs, having Scheduled Tribe population.

(b) The details of these schemes are at Annexure-I. The state-wise details of funds allocated for the Ministry of Tribal Affairs in respect of the Special Area Programmes i.e. SCA to TSP and grants under Article 275 (1) of the Constitution during the last three years, are at Annexure-II. The State-wise budget allocation is not made in respect of the Central Sector and Centrally Sponsored Schemes, as they are demand-driven.